

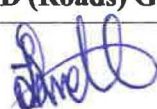
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 1st May, 2020.

No. LJ(B). 53/93/587(II)— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Garo Hills District with immediate effect and until further orders:

SL. NO.	NAME OF THE OFFICERS	DESIGNATION
1.	Shri. John Oswin S. Momin	AS & WCO, S&W Cons., Ampati Division
2.	Shri. Rajiv R. Marak	E.E. Water Resources, Ampati
3.	Shri. Cameroon R. Marak	E.E. Urban Affairs, Ampati
4.	Shri. Freddy Ochi N. Sangma	A.E.E. PWD (Roads) Garobada


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/587(II)-A

Dated Shillong the 1st May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Garo Hills District, Resubelpara with reference to letter No.SWGHA/Mgst/Lgl.2/2019/3 /Judl/Misc/2020/103 Dtd. 1st May, 2020.
3. Personnel & A.R. (A) Department.
4. The ~~DEO~~ (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.